233li

(TO BE PUBLISHED IN THE PART IV (Extra-Ordinary) OF THE DELHI GAZETTE)

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8TH LEVEL, C-WING, PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No.F. 3.6/Lit/2002/ D32los/67676

Dated: 1813 141

NOTIFICATION

No.F.3/6/Lit/02/- In exercise of the powers conferred by section 10 read with clause(g) of section (2) of the Notaries Act 1952 (53 of 1952) and the Notaries Rules, 1956 made there-under, the Lt. Governor of National Capital Territory of Delhi hereby orders the removel of the names of the following notaries from the register maintained under section 4 of the said Act, with immediate effect:-

S.No.	Name of Notaries	Cause of Removel
1.	Sh. Joginder Kumar (Regn. No.098/06)	Death
2.	Sh.Pramod Kumar Sharma (Regn. 133/06)	Death
3.	Sh. Shri Om Vashist (Regn. 113/06)	Surrender
4.	Sh. Bharat Bhushan (Regn. 032/06)	Surrender

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

(Tarun Sahrawat)

Addl. Secretary(Law, Justice & Legislative Affairs)
Govt. of NCT of Delhi

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